NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/204/2016

NAME OF THE PETITIONER(S): Alagurajan

NAME OF THE RESPONDENT(S): Cheran Hotels Private Limited and 8 Others

UNDER SECTION: 241/242

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

K.RAMARANY

G.V.MOHAN KUMAR

T.S. Paillas maly

for Remaliyam a smootish (council for him empodal for the part)

ORDER

Counsel for petitioner absent and the Registry has received a message from the counsel for petitioner praying for granting of time. Counsel representing the respondents are present. Time extended at request for submitting arguments. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)